

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 97 of 2017 (SZ)**

**Applicant(s)**

R. Govindarasu  
Thanikachalam Nagar

Vs. **Respondent(s)**

Omega Granities Pvt. Ltd.,,  
Rep. By its Chariman,  
Namakkal District  
and 2 others.

**Legal Practitioners for Applicant(s)**

Mr. G. Prakash Senior Counsel for  
M/s. Gautham S. Raman  
Maithreyi Canthaswamy  
Sharma

**Legal practitioners for respondent(s)**

M/s. V. Sanjeevi for R1  
Mrs. H. Yasmeen Ali for R2  
M/s. M.K. Subramanian, E. Manoharan  
and P. Velmani for R3

Note of the Registry	Orders of the Registrar
Order No. 5	<p>Date: 02.08.17</p> <p>Applicant counsel present. R1 vakalat represented.</p> <p>R3 reply not filed. It is represented by counsel for R1 that R1 company name is mentioned as "Omega Granites Pvt Ltd" instead of "Mani Omega Granites Pvt Ltd". Hence for amendment of R1 name and for filing reply of R3 call on 17/08/2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>